

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 231 OF 2015
&
APPEAL NO. 251 OF 2015

Dated: 22nd February, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 231 OF 2015

In the matter of:-

Uttar Pradesh Power Corporation Ltd. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1

Mr. Rahul Srivastava for R-2

Mr. M.G. Ramachandran &
Mr. Vishal Gupta for R-4

APPEAL NO. 251 OF 2015

In the matter of:-

State Load Dispatch Center U.P. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Paramhans for R-1

Mr. M.G. Ramachandran &
Mr. Vishal Gupta for R-2

ORDER

Learned counsel for the appellant shall file proper affidavit of service for Respondent No.3.

List these matters on **30.03.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**